

**Cadre Review in Defence Accounts Department**

3957. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to refer to the reply given on 3 April, 1989 to Unstarred Question No. 4415 regarding cadre review in Defence Accounts Department and state:

(a) whether the cadre review proposals for Group 'B', 'C' and 'D' in Defence Accounts Department have since been finalised and submitted to the Ministry of Finance;

(b) if so, the details thereof;

(c) if not, by when it is likely to be submitted;

(d) whether there is any further proposal from Defence Accounts Department to surrender the posts in Group 'B' and 'C' to create the posts in Group 'A'; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No, Sir.

(b) Does not arise.

(c) Cadre Review proposals are under active consideration but it is not possible to indicate precisely when they are likely to be finalised.

(d) and (e). According to the guidelines, cadre review exercises should be, as far as possible, on no cost basis and matching savings should invariably be indicated.

**Appointment of Member of Faculty of Management**

3958. SHRI LOKANATH CH- OUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether the two year programmes aimed at training middle level public sector executives has only 18 students in both years against the sanctioned strength of 30 in each in the faculty of Management Studies under Delhi University;

(b) whether 12 full time faculty members have been appointed recently;

(c) if so, the details thereof;

(d) whether Government's attention has been drawn to a report published in the 'Indian Express; Delhi of 8.3.1990 criticising the appointments;

(e) if so, the details; and

(f) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The number of students enrolled for the two-year MBA Programme offered by the Faculty of Management Studies in the University of Delhi is 19 for both the years against the sanctioned strength of 30 students for each year.

(b) Yes, Sir.

(c) The break-up of the recently appointed faculty members is as follows:

Professor	.....	1
Reader	.....	5
Lecturers	.....	6

(d) Yes, Sir.

(e) The main points of criticism include:

- (i) Low enrolment in the MBA Programme in Public System Management;
- (ii) Appointment of additional faculty members at a time when some teachers have urged a review of the Programmes; and
- (iii) Controversy regarding appointment of some teachers.

(f) According to the information furnished by the University, the MBA Programme in Public System Management was introduced in July, 1988 for employees sponsored by Public Undertakings. Only candidates who are successful in the entrance test and interview are admitted to the programme. As the programme gets exposure and different Public Systems Management groups become aware of it, response is likely to pick up. Meanwhile, the University has decided to revise the programme. According to the University, the recent appointment of teachers in the Faculty of Management Studies have been made on the basis of prescribed qualifications as per the procedure provided by the Statutes of the University.

[*Translation*]

#### **Environmental Pollution By Cement Plants**

3959. SHRI RAMLAL RAHI: Will the PRIME MINISTER be pleased to state:

(a) whether cement, aluminium and thermal power plants in Sonbhadra District of Uttar Pradesh are causing serious environmental pollution;

(b) whether this pollution is causing damage to crops and making water poisonous;

(c) if so, the action taken by Government in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) The emissions from cement and aluminium plants and the thermal power plants of the U.P. State Electricity Board in Sonbhadra District of Uttar Pradesh are in excess of the prescribed standards.

(b) Government is not aware of damage to crops and water being rendered poisonous due to this pollution.

(c) and (d). The Uttar Pradesh State Pollution Control Board has taken action on the defaulting units under the various provisions of the pollution control legislation.

[*English*]

#### **Fort Cochin Kerala as Heritage Zone**

3960. PROF. K.V.THOMAS: Will the PRIME MINISTER be pleased to state:

(a) whether Indian National Trust for Art and Cultural Heritage has decided to declare Fort Cochin, Kerala as a heritage zone; and

(b) if so, the steps taken to preserve the heritage of Fort Cochin?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Indian National Trust for Art and Cultural Heritage has submitted a proposal to the Government of Kerala identifying some